

Title: Paper laid on the table by Members/Minister.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Sir, I beg to lay on the Table a copy each of the following Detailed Demands for Grants (Hindi and English versions):-

(1) Ministry of Defence for the year 2008-2009.

(Placed in Library, See No.LT.8162/08

(2) Defence Services Estimates for the year 2008-2009.

(Placed in Library, See No.LT.8163/08

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): Sir, I beg to lay on the Table --

(1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India – Union Government (Commercial) (No. CA 12 of 2008) (Telecommunications Sector) – Compliance Audit Observations for the year ended the March, 2007, under article 151(1) of the Constitution.

(Placed in Library, See No.LT.8164/08

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Information Technology for the year 2008-2009.

(Placed in Library, See No.LT.8165/08

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): Sir, I beg to lay on the Table--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

(i) The Wheat (Stock Declaration by Companies or Firms or Individuals) Order, 2008 published in Notification No. S.O. 288 (E) in Gazette of India dated the 11th February, 2008.

(ii) Notification No. G.S.R. 95(E)/Ess.Com./Sugarcane published in Gazette of India dated the 19th February, 2008 fixing the minimum prices of sugar for the sugar year 2006-2007.

(Placed in Library, See No.LT.8166/08

(2) A copy of the Statement (Hindi and English versions) explaining reasons for delay for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2005-2006 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No.LT.8167/08

12.01 ½ hrs.